

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2839  
ANSWERED ON:14.03.2000  
REVISION OF SC/ST LIST  
SRIKANTA DATTA NARASIMHARAJA WADIYAR

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the State Governments have proposed to revise list of SC/ST;
- (b) if so, the specific requests made by each State for the inclusion of communities in the list of SC and ST, State-wise; and
- (c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF TRIBAL AFFAIRS

(SHRI JUAL ORAM)

(a) Yes, Sir.

(b) A statement showing State-wise number of communities proposed by the State Governments and Union Territory Administrations for inclusion in the list of Scheduled Castes and Scheduled Tribes is Annexed.

(c) The matter is under process in the light of modalities approved by the Government for deciding such claims.